

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-44/2004/ 2158 /A

From :- Shri Gautam Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati.  
To, Shri C.B. Gogoi,  
District & Sessions Judge,  
Udalguri.

Dated Guwahati the 1<sup>st</sup> June, 2020

Sub: **Station leave .**

Ref:- Your letter No.DJ(U) 1557 dated 29.05.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, by your official car, at your own cost, from the evening of 05.06.2020, after office hours, till the morning of 08.06.2020, has been granted. The Civil Judge cum Assistant Sessions Judge, Udalguri, in her absence Chief Judicial Magistrate, Udalguri and in his absence the officer who will be in charge of Chief Judicial Magistrate, Udalguri shall remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-44/2004/ 2159 /A, dated

Copy to:

1. The Project Manager, Gauhati High Court.

  
**REGISTRAR (VIGILANCE)**

*Rolan*